

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

CIRCULAR

No: 25

Dated: 19.02.2016

All Circulars, Orders, Guidelines etc. issued by the High Court of Jammu and Kashmir seeking compliance by the Judicial Officers across the State are uploaded and can be accessed from the official website of the High Court of Jammu and Kashmir i.e. jkhighcourt.nic.in. Since each Judicial Officer has access to the website of the High Court, therefore, it shall be deemed and presumed that they have notice/knowledge and are aware of these Circulars, Orders, Guidelines etc. issued from time to time. No Judicial Officer can be allowed to take umbrage under the plea that he had no access to them.

By Order



(M. K. Hanjura)
Registrar General

Dated : 19.02.2016

No. 38009-34/CS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Jammu,
3. Registrars (Judicial), High Court of J&K, Jammu/Srinagar,for information and necessary action.
4. All the Principal District & Sessions Judges, for information and necessary action, with the request to circulate the same amongst all the Judicial Officers, in their respective District, for its strict compliance.



Deputy Registrar (GS)